

**IN THE HIGH COURT OF ORISSA: CUTTACK**

**W.P.(C) No.13403 Of 2015**

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

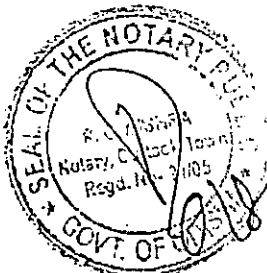
**AFFIDAVIT ON BEHALF OF COLLECTOR &  
DISTRICT MAGISTRATE, BALASORE:**

I, Sri Tarun Tapan Praharaj, aged about 54 years, Son of late Pratap Chandra Praharaj, at present working as District Social Security Officer, Balasore, A/P.O./Dist.: Balasore, do hereby solemnly affirm and state as follows:

1. That, I am working as District Social Security Officer, Balasore and have been duly authorized by the Collector, Balasore to swear this Affidavit for and on his behalf.

2. That, the following steps have been taken with regard to the Lewis Leprosy Colony, Bampada Superintending Engineer, Balasore (R&B) Division -II vide letter No.4449, dt.25.07.2022 has reported that 1<sup>st</sup> phase construction of ten (10) units Leprosy house with GCI sheet roofing have been completed and

*Tarun Tapan Praharaj*



already occupied by 10(ten) families. The 2<sup>nd</sup> phase construction of eight (8) unit Leprosy house with RCC roof, the roof slab has been casted and the P.H. work and finishing work is in progress. In the 3<sup>rd</sup> phase, another twelve (12) units of Leprosy house with RCC roof, the plinth level work has been completed and brick work up to window sill level is in progress.

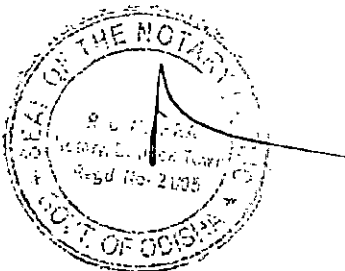
Photographs of the ongoing construction of the twenty (8 + 12) are filed herewith and annexed as Annexure – A Series.

3. That, as per the Resolution dated 23<sup>rd</sup> February, 2021 of SS&EPD Department, following activities have been taken up:

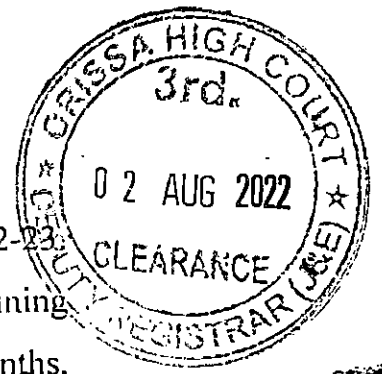
- a) Report regarding survey and identification has been submitted in previous Affidavit dt.13.5.2022.
- b) Report regarding assistive devices has been submitted in previous affidavit dt.13.5.2022.
- c) Report regarding assistance to parents has been submitted in previous affidavit dt.13.5.2022.
- d. Report regarding pre & post matric scholarship has been submitted in previous affidavit dt.13.5.2022.

e. **SKILL DEVELOPMENT TRAINING:**

- Asst. Director Textiles has started basic weaving training for twenty (20) CLPs with effect from 24.06.2022 under the Scheme



*Amun Jagan Pradhan*



Promotion of Handloom Industries, 2022-23.

In this training, these CLPs will get training by one Master Craftsman for six months. During the training period, there is a provision of stipend @ Rs.3000/- per month per trainee.

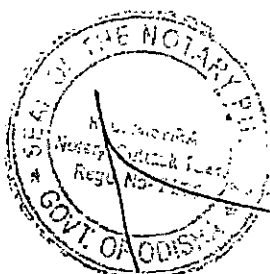
Photographs of the ongoing training programme are filed herewith and annexed as Annexure - B

- RTO, Balasore and DSSO, Balasore have arranged driving training of seven (7) interested youths of Lewis Leprosy Colony Bamapada from 18.6.20022. The said training is imparted by Gopal Krushna Driving Training School, Motiganj, Balasore. Six trainees have been given Learner's licence. After completion of their training and testing of their proficiency the training institute will try to arrange their employment locally.

*Tanujit Kumar Pradhan*

Photographs of the training programme and Learner's licence are filed herewith and annexed as Annexure - C.

- Deputy Director Horticulture, Balasore is taking up fruit bearing plantation in the periphery of the open space available in the Leprosy colony under MGNREGS by giving wage employment to CLPs. Also, vegetable



cultivation will be taken up inside this open space when the soil is suitable.

Photographs of the related activities are filed herewith and annexed as Annexure - D.

f. **SELF EMPLOYMENT:**

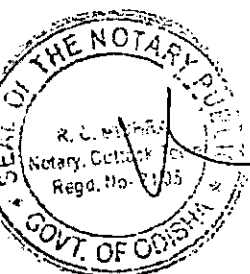
- The CLPs are undergoing training under different income generating activities. They will be provided with suitable employment tool kit/need based support after the completion of training.

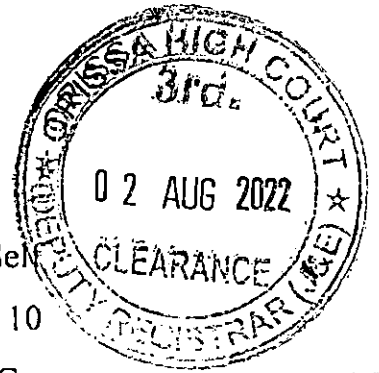
g. **SELF HELP GROUP:**

Six Self Help Groups have been formed in the Lewis Leprosy Colony at Bampada for livelihood activities. The activity and SHG wise details are as follows:

| SHG wise proposed activity details |                      |                |  |
|------------------------------------|----------------------|----------------|--|
| Sl. No.                            | SHG Name             | No. of Members | Proposed activities                        |
| 1.                                 | Jay Maa Durga SHG    | 10             | Mushroom Cultivation and vegetable farming |
| 2.                                 | Jaher Aya SHG        | 10             | Mushroom Cultivation                       |
| 3.                                 | Maa Subhadra SHG     | 10             | Mushroom Cultivation and vegetable farming |
| 4.                                 | Maa Tarini SHG       | 12             | Vegetable farming                          |
| 5.                                 | Bhagoji Sidhesai SHG | 12             | Mushroom Cultivation and vegetable farming |
| 6.                                 | Maa Gouri SHG        | 10             | Mushroom Cultivation and vegetable farming |

*Tarun Tarun Sharma*





ORMAS, Balasore in association with Rural Self Employment Training Institute (RSETI) have given 10 days training to 26 members of the above six SHGs. After their capacity building, ORMAS has formed a Producer Group of these SHG members. DSSO has provided them initial funding and now they have started producing mushroom with 150 bed capacity. After gaining some experience and exploring marketing aspect we plan to augment the capacity to 500 to 1000 beds.

Photographs of the training programme and mushroom production are filed herewith and annexed as Annexure - E.

h. MARRIAGE INCENTIVE & SUPPORT:

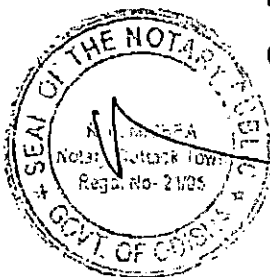
One girl, namely Gelhamani Sing, D/O-Radha Sing got married and her mother was given Rs.50,000/- as marriage incentive on 06.06.2022.

i. Report regarding sensitization of workers and activists has been submitted in previous affidavit dt.13.5.2022.

j. Report regarding community awareness has been submitted in previous Affidavit dt.13.5.2022.

4. That, with regard to the Visit of the Sub-Committee to the Leprosy Colony, it is submitted that the Members of the Sub-Committee-including Collector visited Leprosy Colony. They interacted with

*Farum Jagan Pradhan*



the inmates of the Leprosy Colony. They were satisfied with the rehabilitation work already taken up. Other line Deptt. Officers like Dy. CEO, ORMAS, Deputy Director Horticulture, DSSO and BDO. Remuna are visiting the Colony very frequently and taking up welfare of the Colony.

5. That, the facts stated above are true to the best of my knowledge and based on available Official records.

Identified by  
Jayadev Bhow  
Advocate's Clerk,  
Advocate General's Office

Tanujit Kumar Pradhan  
DEPONENT  
1.8.2022  
DSSO Balasore

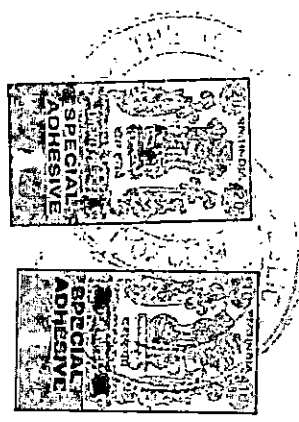
Cuttack  
Date: 01/08/2022

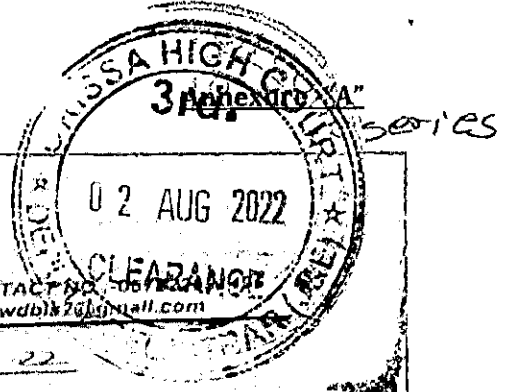
Certified that cartridge papers are not available.

[Signature]  
ADDL. GOVERNMENT ADVOCATE

Solemnly affirm on oath by the Deponent  
at Cuttack on 01/08/22 being identified  
by.....  
Advocate's Office/Notary  
Person..... stated above are  
true to my..... knowledge.

[Signature]  
RAMA CHANDER BISHRA, NOTARY  
CUTTACK TOWN, 01/08/2022





OFFICE OF THE SUPERINTENDING ENGINEER,  
 BALASORE (ROADS & BUILDINGS) DIVISION-II, CONTACT NO. 0672222222  
 AT/PO- BHASKARGANJ, BALASORE E Mail ID :- espwdbk76@gmail.com

No 44449 Dated: 25.07.22

To The Collector & District Magistrate, Balasore.

Subj:- Submission of status report for the work- Construction of proposed Leprosy House at Lewis Road, Bampada in the District of Balasore

Sir,  
 In inviting a kind reference to the above cited subject, it is to state that The construction of 8 units of Leprosy house with R C C Roof building, the P H work and finishing work of the building in progress. The another 12 units of leprosy house with R.C.C Roof, the plinth level work has been completed and brick work up to window sill level in progress.

This is for favour of kind information and necessary action

Yours faithfully,

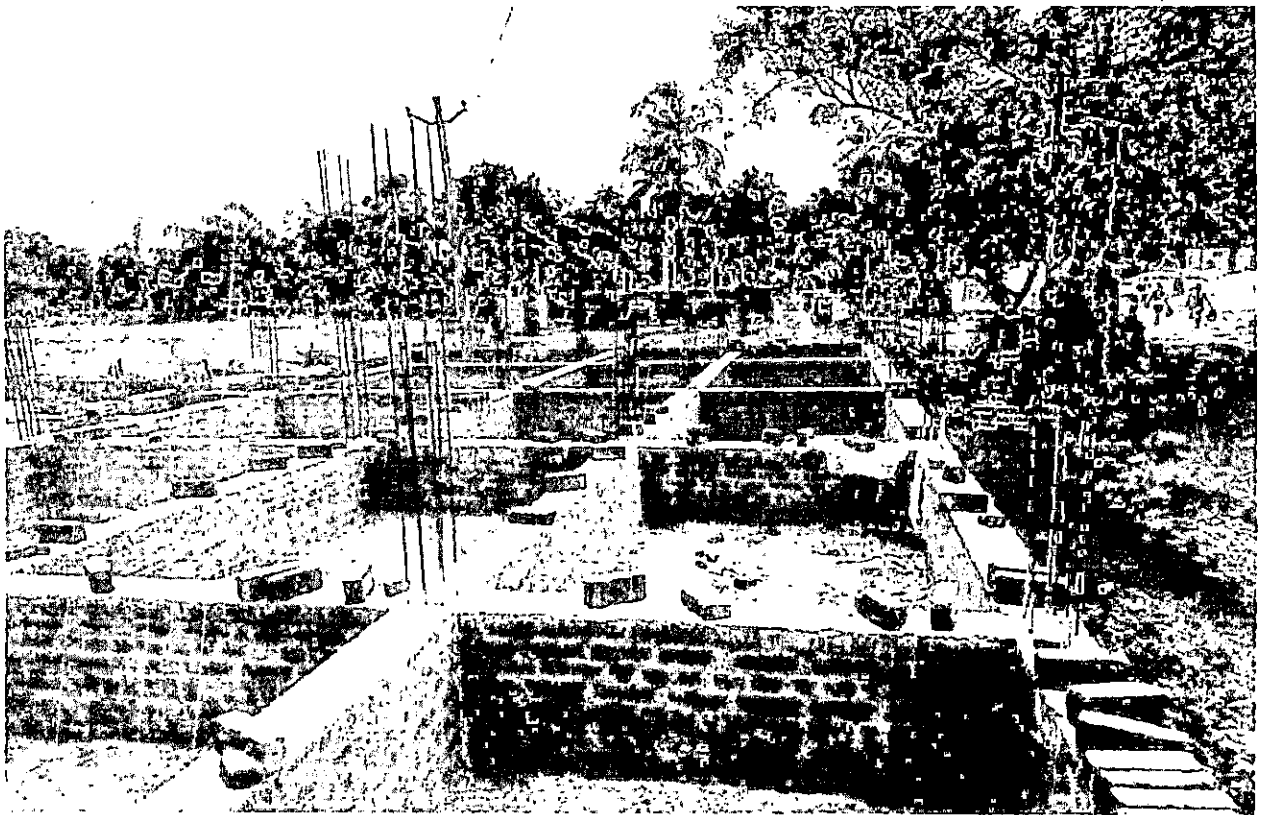
*[Signature]*  
 25.7.22  
 Superintending Engineer,  
 For Balasore (R & B) Division-II

Memo No. \_\_\_\_\_ Date \_\_\_\_\_

Copy forwarded to the Asst. Executive Engineer(R&B) sadar, Balasore for kind information and necessary action.

Superintending Engineer,  
 Balasore (R & B) Division-II

*True copy attested*  
*[Signature]*  
 P.S.S.O Balasore  
 01/08/2022



Time copy attached  
← ent. DSS. Babrone  
01.08.2022





True copy attested


→ DSO Balesore  
01/08/2022



LEARNER'S LICENCE

Form 3

[See Rules 3(a), 13]

|                           |  |  |   |
|---------------------------|--|--|---|
| Licence No                | OD01/0011300/2022                                  |  |  |
| Issue Dt                  | 11-07-2022   |  |   |
| Fee Details               | Rs. 250.00- 'ODVE60660 etc /04-07-2022             |  |   |
| 1 Name                    | MADHURAJAN ROUT                                    |  |   |
| 2 Father's Name           | DASHARATHI ROUT                                    |  |   |
| 3 Date of Birth           | 25-02-1992   |  |   |
| 4 Blood Group             | A+   |  |   |
| 5 Present Address         | AT-BALPADA PO-CHHANAPUR Bampada,Balasore,OD,756050 |  |   |
| 6 Permanent Address       | AT-BALPADA PO-CHHANAPUR Bampada Balasore OD,756056 |  |   |
| 7 Marks of Identification | (1)<br>(2)   |  |   |
| 8 Qualifications          | 10th Standard or Equivalent                        |  | Specimen Signature/Thumb impression of<br>the holder of the<br>licence                |

The holder of the licence is licensed to drive throughout India as a learner subject to the provisions of rule 3 of the Central Motor Vehicles Rules, 1989, a motor vehicle of the following description

\*The holder of the licence has exempted from the medical test under

**LMV.**

\*The holder of the licence has passed the Preliminary test under rule 11(1) of the Central Motor Vehicle Rules, 1989

\*Strike off which ever is applicable

This Licence is valid from 11/07/2022 To 10/01/2023

Warning RTO, BALASORE Licensing Authority  
 The attention of the holder of this licence is drawn to rule 3 of CMV Rules, 1989 which prohibits him from driving any motor vehicle unless he has besides him a person duly licensed to drive the vehicle and in every case, the vehicle carries "L" plates both in front and in the rear of the vehicle.

*True copy attested*  
 \_\_\_\_\_  
 DSSO Balasore  
 01/08/2022



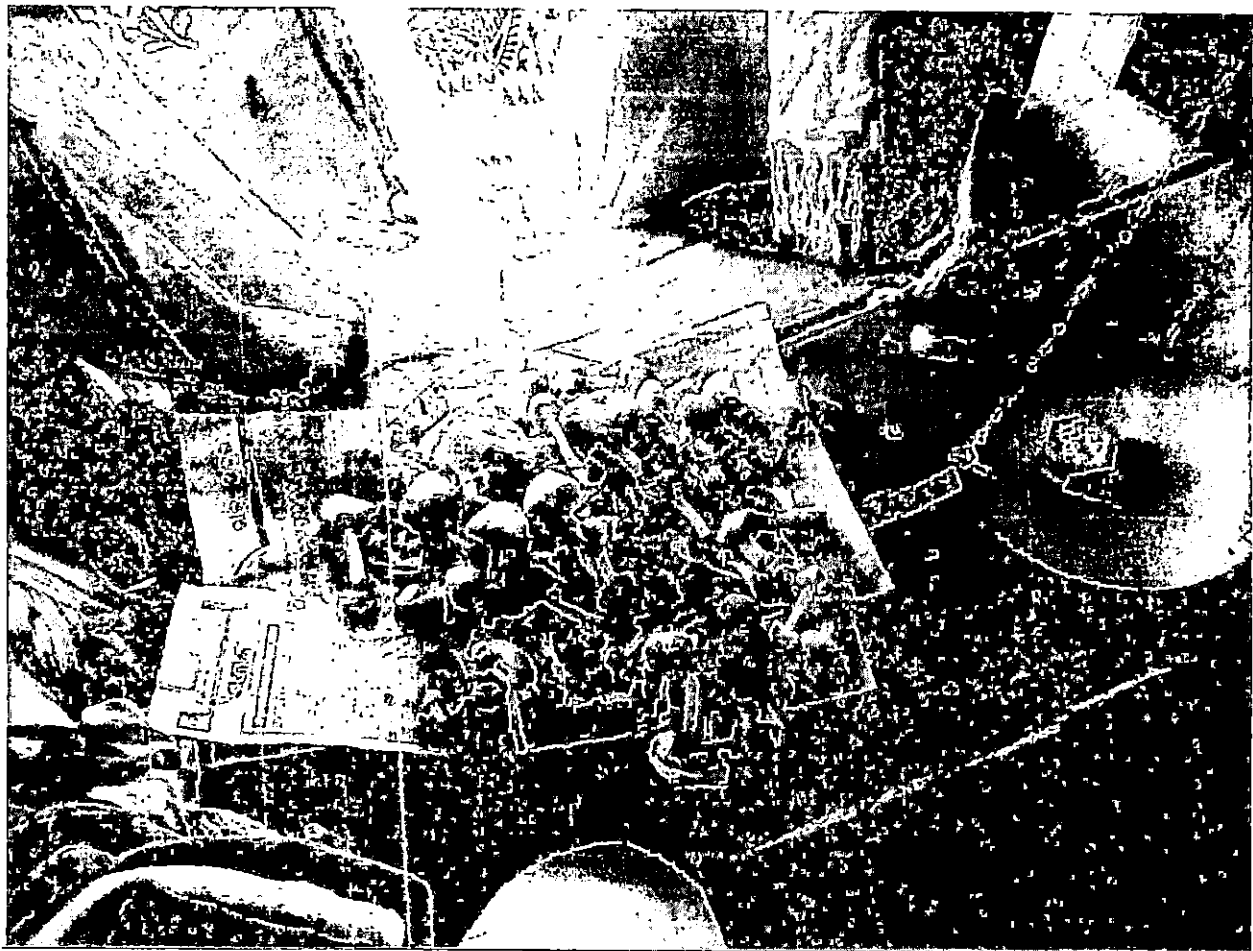
Time: 21-07-2022 14:05  
 Note: Bamapada jaou Kandehi P.G  
 Vill Bamapada  
 GP Saraswatipur, Block Remuna



Time: 21-07-2022 14:44  
 Note: Bamapada jaou Kandehi P.G  
 Vill Bamapada  
 GP Saraswatipur, Block Remuna

True copy attested

by DSSo Balnora  
 04/08/2022



True & attested  
 \_\_\_\_\_  
 P.S.S.O Balasore  
 01/08/2022

**COMPUTERISED FILING COUNTER  
ORISSA HIGH COURT,CUTTACK  
ACKNOWLEDGEMENT SLIP**

**Seat No : 105**

**Branch No : WRIT BRANCH (DIVISION  
BENCH)**

**Receipt No : 49801/2022**

**Date Of Receiving : 02/08/2022**

**Time : 04:31:03 PM**

**Case No : WP(C) 13403/2015**

**Received From : Respondent (1)**

**Filed By: ADDL. GOVT. ADVOCATE**

**Document(s) Filed :**

**53- Compliance Affidavit -e-Filing hard copy(Govt.)**